

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

1.MA 1214/2018  
MA 513/2018  
MA 514/2018  
In  
C.P.707/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **01.08.2019**

NAME OF THE PARTIES: Kundanbala Wd/o RatilalBusa

**v/s.**

Himalaya House Co. Ltd.

SECTION 241-242 OF COMPANIES ACT, 2013.

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**ORDER**

Counsel for the Petitioner present. List this matter on 09.09.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)